

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4263
ANSWERED ON:07.08.2014
CONTRACTORS NOT COMPLYING TO QUALITY NORMS
Singh Shri Bharat

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to change the contractors not complying to the quality standards and do not complete their work according to approved norms; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) and (b) Appropriate actions against the contractors not complying with the specified quality standards are taken as per the provisions of the contract agreements.